

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1809/2023, IA (IBC)/631/2024, IA (IBC)/632/2024, IA (IBC)/630/2024 in Company Petition IB/252/2021
NAME OF THE COMPANY	Sai Bhaskar Irons Ltd
NAME OF THE PETITIONER(S)	Steel Exchange India Ltd
NAME OF THE RESPONDENT(S)	Sai Bhaskar Irons Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1809/2023

Present: Ld. Counsel Dr. K.V Srinivas for the Applicant.

Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent.

Matter is adjourned to 21.08.2024.

IA (IBC)/631/2024 IA (IBC)/630/2024

Present: Ld. Counsel Dr. KV Srinivas for the Applicant/Liquidator.

Ld. Counsel Mr. Amir Bavani and Mr. Naresh Kumar Sangam for
the Respondent Nos.1 and 2.

None for R4 and R5.

It is stated by the Ld. Counsel for the Respondents No. 1 & 2 that counter has
been filed. **Matter is adjourned to 21.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)